

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

CP 197/2005 in
CP 91/2004
OA 668/2002

New Delhi this the 8th day of December, 2005

**Hon'ble Mr. V.K.Majotra, Vice Chairman (A)
Hon'ble Mrs. Meera Chhibber, Member (J)**

Shri Jai Karan Choudhary,
S/O Shri Babu Lal Choudhary,
R/O 178/ M-25, Ward No.2,
Mehrauli, New Delhi-110030

..Applicant

(By Advocate Shri Surinder Singh)

VERSUS

1. Union of India
through Shri K.N.Agarwal,
Director General of Works,
Central Public Works Department,
New Delhi.
2. Shri J.P.Srivastava,
Executive Engineer,
Electrical Division No.3
~~CPWD, I.P.Bhawan, New Delhi-110002~~
3. Shri K.P.Gupta,,
Controller of Accounts,
(Internal Audit),
Ministry of Urban Development,
B-201, Nirman Bhawan, New Delhi-1

..Respondents

(By Advocate Shri S.N.Sharma)

(7)

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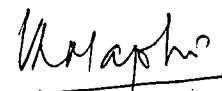
ORDER (ORAL)

(Hon'ble Mr. V.K.Majotra, Vice Chairman (A))

Learned counsel heard.

2. Vide order dated 5.4.2004 in CP 91/2004 in OA 668/2002 respondents therein was imposed a cost of Rs. 5000/- (Rupees five thousand only). Admittedly, the same has been paid to the applicant. As such, CP 197/2005 is dismissed. Notices issued to the respondents are discharged.


(Mrs. Meera Chhibber)
Member (J)


(V.K. Majotra)
Vice Chairman (A)

8.12.05

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